

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:500
ANSWERED ON:27.02.2013
AMENDMENTS IN UNIVERSITIES ACT
Reddy Shri Magunta Srinivasulu

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted any panel for amendment in some Universities Act; and
- (b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): Yes, Madam. A panel under the Chairmanship of Prof. N.R. Madhava Menon has been constituted by the Planning Commission to propose amendments to the Nalanda University Act. The panel is required to suggest amendments to the Nalanda University Act, 2010 on provisions relating to academic, administrative and financial autonomy and propose amendments to provide for full autonomy in matters related to making appointments, determining salaries and emoluments and auditing.